

not have any channel of promotion ; and

(b, if so, whether there is any proposal under Governments consideration to upgrade certain posts on percentage basis to avoid stagnation; and if so, the details thereof ?

THE MINISTER OF LAW AND SOCIAL WELFARE AND RAILWAYS (SHRI P. GOVINDA MENON) : (a) Trained Matric teachers are eligible for promotion as Head Master/Mistress in Primary Schools. If they acquire higher qualifications laid down for the teachers of Middle and High Schools, they are eligible for consideration for appointment as Teachers in higher grades in those Schools.

(b) The nature of work of the category of teachers is such that they cannot be considered for higher grade posts in their line unless they possess the prescribed qualifications. In view of this, the question of upgrading certain posts in the category of primary school teachers on percentage basis does not arise.

#### OVER-BRIDGE NEAR KAMALAPURAM STATION ON SOUTHERN RAILWAY

837. SHRI Y. ADINARAYANA REDDY : Will the Minister of RAILWAYS be pleased to state

(a) whether Government have any proposal under consideration to construct an over-bridge at the level crossing near Kamalapuram railway station on the Southern Railway ; and

(b) if so, the estimated expenditure on the work and when it is likely to be taken up ?

THE MINISTER OF LAW AND SOCIAL WELFARE AND RAILWAYS (SHRI P. GOVINDA MENON) : (a) No.

(b) Do

झांसी तथा मथुरा के बीच तीर्थयात्रियों के लिए अतिरिक्त डिब्बे

838. श्री ना० कृ० शेजवलकर : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को यह मालूम है कि प्रत्येक वर्ष श्रावण के महीने में मथुरा में एक मेला लगता है और दूर-दूर से हजारों

तीर्थयात्री इसमें सम्मिलित होने के लिये आते हैं ; और

(ख) यदि हां, तो क्या सरकार उस महीने में झांसी तथा मथुरा के बीच चलने वाली गाड़ियों में कुछ अतिरिक्त डिब्बे लगाने के सम्बन्ध में कोई विशेष व्यवस्था करने का विचार रखती है ?

†[ADDITIONAL COACHES FOR PILGRIMS BETWEEN JHANSI AND MATHURA

838. SHRI N. K. SHEJWALKAR : Will the Minister of RAILWAYS be pleased to state :

(a) whether Government are aware of the fact that a fair takes place at Mathura during the month of Sravana every year and thousands of pilgrims come to attend it from distant places ; and

(b) if so, whether Government propose to make special arrangements to attach some additional coaches to the trains running between Jhansi and Mathura during that month ?]

विधि, समाज कल्याण और रेल मंत्री (श्री पी० गोविन्द मेनन) : (क) जी हां ।

(ख) जहाँ तक औचित्यपूर्ण और व्यावहारिक होता है, इस अवसर पर तीर्थ यात्रियों की भीड़ की निकासी के लिये, इस खण्ड पर चलने वाली अनुसूचित गाड़ियों में अतिरिक्त डिब्बे लगाये जाते हैं ।

†[THE MINISTER OF LAW AND SOCIAL WELFARE AND RAILWAYS (SHRI P. GOVINDA MENON) : (a) Yes.

(b) To the extent justified and feasible, extra coaches are attached to the scheduled trains running on the section to clear the rush of pilgrims on this occasion.]

#### INDUSTRIAL PROGRAMMES FOR FIVE YEAR PLAN

839. SHRI CHITTA BASU : Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) whether the attention of Government has been drawn to report prepared

† [ English translation.

by the National Council of Applied Economic Research at the request of the Orissa Government on the "Industrial Programmes for the Fourth Five Year Plan ; and

(b) if so, the reaction of Government thereto ?

**THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED) :** (a) and (b) Attention of the Government has been drawn to this report. This report was prepared by the National Council of Applied Economic Research after a study taken up by the Council at the instance of the Orissa Government. The purpose of the study was to appraise the achievements in different industries in the State at the end of the Third Plan and draw up a comprehensive programme of future industrial development. Such studies are generally commissioned by State Governments and proposals for industrial development are formulated on the basis of the reports of these studies. These proposals are discussed by the Working Groups formed in the Planning Commission at the time of the formulation of Five Year and Annual Plans and decisions are taken in respect of their inclusion in the Plans.

#### DEMAND FOR STEEL IN THE COUNTRY

**840. SHRI BANKA BEHARY DAS ;  
SHRI MULKA GOVINDA  
REDDY :**

Will the Minister of STEEL AND HEAVY ENGINEERING be pleased to state :

(a) whether Government have made any assessment of the increasing demand for steel in the country ; and

(b) if so, whether they have recommended a new steel plant in the Fourth Five Year Plan period ?

**THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND HEAVY ENGINEERING (SHRI K. C. PANT) :** (a) Yes, Sir. The Steering Group appointed by Government made an assessment of the increasing demand for steel in the country as well as for the export markets for the 4th and 5th plan period.

(b) The Steering Group recommended creation of additional capacity in steel of the order of 3 million ingot tonnes

As it takes about 7-8 years to set up a steel plant, preliminary work would start in the Fourth Plan period but the capacity will actually be commissioned in the 5th plan.

#### DIFFERENCE OF PLANNING COMMISSION WITH INDUSTRIAL LICENSING POLICY INQUIRY COMMITTEE

**841. SHRI BANKA BEHARY DAS :  
SHRI MULKA GOVINDA  
REDDY :**

Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) whether it is a fact that the Planning Commission has differed with the Industrial Licensing Policy Inquiry Committee on several important issues ;

(b) if so, what are the issues on which the differences have emerged ; and

(c) whether this has affected the implementation of the recommendations of the Industrial Licensing Policy Inquiry Committee ?

**THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED) :** (a) and (b) The views of the Planning Commission in respect of Industrial licensing are incorporated in the Draft Fourth Plan document while those of the Industrial Licensing Policy Inquiry Committee have been given in their Report, a copy of which has been circulated to all Members. While the basic objectives in this regard are broadly the same, the specific recommendations of the two bodies vary to some extent.

(c) Both the Report of the Industrial Licensing Policy Inquiry Committee as also the recommendations of the Planning Commission, together with the views of the concerned economic Ministries, are under consideration of Government.

#### COMMITTEE TO STUDY THE NEEDS OF INDUSTRY

**842. SHRI M. K. MOHTA :** Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) whether there is any proposal under Government's consideration to set up a committee to study long term